



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 79/16	Hearing	397-398	S. Jayvikram & 3 Ors. Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHISIT AWR for J Sayer Associates 9663309317	Respondents	
2.	C HANDRASHEKARIAN - M.S S. Rakeshkar & associates 9743179611	Petitioner	

ORDER

Counsel for Respondents is present. Counsel for petitioner is absent. List it on 08/06/2017.


Member (J)


Member (T)